

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00018/2018
IN
OA. Nos.222/2014 AND 170/00548/2016

DATED THIS THE 19TH DAY OF SEPTEMBER, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Indian Railway Pharmacists Association
Represented by Sri Goverdhan Y,
Aged about 48 years
S/o N.Y Swamy,
Working as Pharmacist,
At Railway Hospital – Mysore
Residing at No. 111/B/VRC,
Railway Layout,
KRS Road,
Mysore – 570 020
...Petitioner.

(By Advocate Shri V.V. Balan)

Vs.

1. Shri R.K. Verma
Secretary,
Ministry of Railways,
Railway Board,
New Delhi – 110 001

2. Shri Ashok Kumar Gupta
General Manager,
Rep. The Union of India
Ministry of Railways, SWR,
Hubli – 580 020 & others

(By Shri N. Amaresh, Sr. Panel Counsel)

ORDER(ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Learned counsel for the respondents submits that the orders of this Tribunal has been complied with.

2. Therefore, the Contempt Petition is dismissed. Notice discharged No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred in CP. No.18/2018

Annexure-C1: Copy of the judgement copy in O.A. No. 222/2014

Annexure-C2: Copy of the judgement copy in O.A. No. 548/2016

Annexure-C3: Copy of the letter dated 13.11.2017.

Annexure-C4: Copy of the letter dated 31.01.2018.

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